

NOTIFICATION No. 200 / 2018

The Civil Judges mentioned in Column (1) below are transferred and posted to the posts noted against their names in Column (2) below :

I

S.No.	Name and Designation (1) Thiru /Tmt./Selvi.	Transferred and posted as (2)
1.	Thiru. M.Senthil Kumar, Judicial Magistrate, Valliyoor.	Judicial Magistrate No.I, Salem, vice., Thiru. N.Kamaraj, transferred.
2.	Thiru. N.Kamaraj, Judicial Magistrate No.I, Salem.	Judicial Magistrate, Valliyoor, vice., Thiru. M.Senthil Kumar, transferred.
3.	Tmt. K.S.Shabeena, Judicial Magistrate No.II, Udumalpet.	District Munsif-cum-Judicial Magistrate, Perundurai, vice., Tmt. P.M.Raikhana Parveen, transferred.
4.	Tmt. K.Rose Kala, District Munsif-cum-Judicial Magistrate, Neyveli.	Judicial Magistrate No.II, Ulundurpet, vice., Tmt. B.Roselin, transferred.
5.	Tmt. B.Roselin, Judicial Magistrate No.II, Ulundurpet.	District Munsif-cum-Judicial Magistrate, Neyveli, vice., Tmt. K.Rose Kala, transferred.
6.	Tmt. P.M.Raikhana Parveen, District Munsif-cum-Judicial Magistrate, Perundurai	Judicial Magistrate, Additional Mahila Court, Coimbatore in the existing vacancy.
7.	Tmt. P.Sridevi, District Munsif-cum-Judicial Magistrate, Rameshwaram	Judicial Magistrate No.I, Madurai in the existing vacancy.
8.	Thiru. M.Kalimuthuvel, District Munsif-cum-Judicial Magistrate, Vilathikulam.	Judicial Magistrate, Vaniyambadi, vice., Tmt. S.Narmadha, transferred.

S.No.	Name and Designation (1) Thiru /Tmt./Selvi.	Transferred and posted as (2)
9.	Tmt. S.Narmadha, Judicial Magistrate, Vaniyambadi.	Principal District Munsif-cum- Judicial Magistrate, Karaikudi in the existing vacancy.
10.	Thiru. G.Thamarai Ilango, Additional District Munsif, Aruppukottai	District Munsif-cum-Judicial Magistrate, Thittakudi, vice., Tmt. V.Udayasuriya, transferred.
11.	Tmt. V.Udayasuriya, District Munsif-cum-Judicial Magistrate, Thittakudi.	Additional District Munsif, Aruppukottai, vice., Thiru. G.Thamarai Ilango, transferred.
12.	Thiru. A.Mummoorthy, District Munsif, Thuraiyur.	District Munsif-cum-Judicial Magistrate, Vilathikulam, vice., Thiru. M.Kalimuthuvel, transferred.
13.	Thiru. D.Mohankumar, District Munsif, Vandavasi.	Additional District Munsif, Cheyyar in the existing vacancy.

II

The suspension of Tmt. D.Jayasurya, Civil Judge, formerly functioned as Judicial Magistrate, Thiruvottiyur, from service, is revoked and she is reinstated into service. On her reinstatement, she is posted as District Munsif-cum-Judicial Magistrate, Rameshwaram, vice., Tmt. P.Sridevi, transferred.

HIGH COURT OF MADRAS, CHENNAI.
DATED:30.11.2018.

Sd./-C.Kumarappan
REGISTRAR GENERAL
